Directorate General of Foreign Trade Udyog Bhawan DES-V Section

The Meeting No.21/AM-18 dated 18.01.2018 for the licensing year 2017-18 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 01.02.2018 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri V.K. Kohli, Director	TC office, Noida
2.	Shri J.D. Giri, Vice President	AEPC
3.	Shri S.K. Mohapatra, DDG	DGFT
4.	Shri Vinod Kumar Kashyap, FTDO	DGFT

At the outset the Minutes of NC-V Meeting No.20/AM-18dated 04.01.2018 held on 17.01.2018 were taken up for ratification. As there was no amendment to the same, the above referred minutes were adopted for implementation by the Committee without any amendment. The agenda for meeting No.21/AM-18 dated 18.01.2018 was taken up for discussion and the decision taken in respect of each case is enumerated below:

MEETING NUMBER

: 21/84-ALC3/2017 MEETING DATE : 18.01.2018

Case No.:21/12/84-ALC3/2016	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
HQ File	RLA File	Lic.No/Date:3510045009	Defer Date: 15.02.2018
:01/84/050/00212/AM17/	:35/24/040/00025/AM17/	17.08.2016	

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

	Case No.:29/20/84-ALC3/2016	Party Name: AMRITT INDIA ASSOCIATES PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
2	HQ File :01/84/050/00372/AM17/	RLA File :05/23/040/00090/AM17/	Lic.No/Date:0510399970 03.10.2016	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

Case No.:62/20/84-ALC3/2016	Party Name: CONNOISSEUR FASHIONS	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
HQ File	RLA File	Lic.No/Date:0410162348	Defer Date
:01/84/050/00405/AM17/	:04/24/040/00114/AM17/	05.10.2016	15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

	Case No.:22/20/84-ALC3/2016	Party Name:PINNACLE CLOTHING CO.,	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
4	HQ File :01/84/050/00365/AM17/	RLA File :05/24/040/00348/AM17/	Lic.No/Date:0510400240 24.10.2016	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

	Case No.:36/20/84-ALC3/2016	Party Name: ARVIND LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
5	HQ File :01/84/050/00379/AM17/	RLA File :08/24/040/00297/AM17/	Lic.No/Date:0810138963 25.10.2016	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

	Case No.:23/22/84-ALC3/2016	Party Name:FRONTIER PROTECTIVEWEAR PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
6	HQ File :01/84/050/00429/AM17/	RLA File :02/24/040/00148/AM17/	Lic.No/Date:0210207131 11.11.2016	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

	Case No.:29/22/84-ALC3/2016	Party Name: AMRIT EXPORTS PVT. LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
7	HQ File :01/84/050/00435/AM17/	RLA File :02/24/040/00164/AM17/	Lic.No/Date:0210207157 25.11.2016	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

A chair Agrillander Berlammer and Artificial	Case No.:22/22/84-ALC3/2016	Party Name: AMRIT EXPORTS PVT. LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
8	HQ File :01/84/050/00428/AM17/	RLA File :02/24/040/00168/AM17/	Lic.No/Date:0210207159 30.11.2016	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

Case No.:51/20/84-ALC3/2016	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
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HQ File	RLA File	Lic.No/Date:0510400555	Defer Date:
:01/84/050/00394/AM17/	:05/24/040/00412/AM17/	30.11.2016	15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

Case No.:54/20/84-ALC3/2016	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
HQ File :01/84/050/00397/AM17/	RLA File :05/24/040/00404/AM17/	Lic.No/Date:0510400554 30.11.2016	Defer Date 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

	Case No.:18/22/84-ALC3/2016	Party Name: RADIANT EXPORTS	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
11	HQ File :01/84/050/00424/AM17/	RLA File :05/24/040/00450/AM17/	Lic.No/Date:0510400715 13.12.2016	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

	Case No.:26/22/84-ALC3/2016	Party Name: JIVA DESIGNS (P) LTD.,	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
12	HQ File :01/84/050/00432/AM17/	RLA File :05/23/040/00454/AM17/	Lic.No/Date:0510400895 21.12.2016	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

	Case No.:10/22/84-ALC3/2016	Party Name:RICHA & CO	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
13	HQ File :01/84/050/00416/AM17/	RLA File :05/24/040/00500/AM17/	Lic.No/Date:0510401095 05.01.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

14	Case No.:15/1/84-ALC3/2017	Party Name: SHOREWALA GLOBAL INDUSTRIES PVT.LTD., (FORMERLY	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
	HQ File :01/84/050/00532/AM17/	RLA File :05/24/040/00534/AM17/	Lic.No/Date:0510401395 27.01.2017	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

	Case No.:2/3/84-ALC3/2017	Party Name: CLASSIC BINDING INDUSTRIES	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
15	HQ File :01/84/050/00007/AM18/	RLA File :03/94/040/00995/AM17/	Lic.No/Date:0310810900 02.02.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to DIPP for comments. Committee decided to await their comments and defer the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:7/3/84-ALC3/2017	Party Name:LAHOTI OVERSEAS LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
16	HQ File :01/84/050/00012/AM18/	RLA File :03/95/040/00878/AM17/	Lic.No/Date:0310811045 08.02.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

	Case No.:14/3/84-ALC3/2017	Party Name: SHOREWALA GLOBAL INDUSTRIES PVT.LTD., (FORMERLY	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
17	HQ File :01/84/050/00019/AM18/	RLA File :05/24/040/00669/AM17/	Lic.No/Date:0510402175 06.04.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

	Case No.:25/1/84-ALC3/2017	Party Name:PINNACLE CLOTHING CO.,	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
18	HQ File :01/84/050/00005/AM18/	RLA File :05/24/040/00007/AM18/	Lic.No/Date:0510402195 10.04.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that hard copy of the application not received from CLA, Delhi. Committee decided to ask CLA, Delhi to forward three set of application alognwith relevant documents for examination of the case. The case stands deferred for re-listing on 15.02.2018.

19	Case No.:60/21/84-ALC3/2017	Party Name: KABADI SHANKARSA & CO.,	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
	HQ File :01/84/050/00297/AM18/	RLA File :07/24/040/00008/AM18/	Lic.No/Date:0710111451 24.04.2017	Defer Date: 15.02.2018

noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

	Case No.:20/11/84-ALC3/2017	Party Name: AVATAAR HOME FASHION PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
20	HQ File :01/84/050/00139/AM18/	RLA File :32/24/040/00009/AM18/	Lic.No/Date:3210078215 04.07.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

	Case No.:4/11/84-ALC3/2017	Party Name: GRINDWELL NORTON LTD	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
21	HQ File :01/84/050/00123/AM18/	RLA File :03/94/040/00107/AM18/	Lic.No/Date:0310814426 04.07.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to DIPP for comments. Committee decided to await their comments and defer the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:17/11/84-ALC3/2017	Party Name:RADIANT EXPORTS	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
22	HQ File :01/84/050/00136/AM18/	RLA File :05/24/040/00162/AM18/	Lic.No/Date:0510403360 07.07.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

	Case No.:16/11/84-ALC3/2017	Party Name: PEE EMPRO EXPORTS (P) LTD	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
23	HQ File :01/84/050/00135/AM18/	RLA File :05/24/040/00174/AM18/	Lic.No/Date:0510403417 18.07.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

	Case No.:15/11/84-ALC3/2017	Party Name:PEE EMPRO EXPORTS P LTD	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
24	HQ File :01/84/050/00134/AM18/	RLA File :05/24/040/00182/AM18/	Lic.No/Date:0510403457 20.07.2017	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

Case No.:12/11/84-ALC3/2017	Party Name:LOYAL TEXTILE MILLS LTD	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
 HQ File :01/84/050/00131/AM18/	RLA File :35/24/040/00013/AM18/	Lic.No/Date:3510045206 25.07.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that case needs further examination. The case stands deferred for re-listing on 15.02.2018.

	Case No.:3/17/84-ALC3/2017	Party Name: AYM SYNTEX LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
26	HQ File :01/84/050/00167/AM18/	RLA File :03/94/040/00375/AM18/	Lic.No/Date:0310814967 01.08.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to DIPP for comments. Committee decided to await their comments and defer the case. The case stands deferred for re-listing on 15.02.2018

	Case No.:11/11/84-ALC3/2017	Party Name: JPM EXPORTS PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
27	HQ File :01/84/050/00130/AM18/	RLA File :02/24/040/00078/AM18/	Lic.No/Date:0210207776 01.08.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to TC, Mumbai for Comments. Committee decided to await comments from TC, Mumbai. The case stands deferred for re-listing on 15.02.2018.

	Case No.:13/13/84-ALC3/2017	Party Name: WEAR WELL INDIA PVT. LTD.,	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
28	HQ File :01/84/050/00163/AM18/	RLA File :05/24/040/00191/AM18/	Lic.No/Date:0510403553 01.08.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that case needs further examination. The case stands deferred for re-listing on 15.02.2018.

	Case No.:49/17/84-ALC3/2017	Party Name:SRF LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
29	HQ File :01/84/050/00213/AM18/	RLA File :04/24/040/00087/AM18/	Lic.No/Date:0410163421 10.08.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to DIPP for comments. Committee decided to await their comments and defer the case. The case stands deferred for re-listing on 15.02.2018

Case No.:10/13/84-ALC3/2017	Party Name:JIVA DESIGNS (P) LTD.,	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
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HQ File	RLA File	Lic.No/Date:0510403666	Defer Date:
:01/84/050/00160/AM18/	:05/23/040/00184/AM18/	11.08.2017	15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to allow the firm personal hearing alongwith sample & CAD of the export product for examination of the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:5/13/84-ALC3/2017	Party Name: MODA COCKTAIL	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
31	HQ File :01/84/050/00155/AM18/	RLA File :05/24/040/00213/AM18/	Lic.No/Date:0510403696 17.08.2017	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and firm has been requested to furnish laymarker of export product and sample of the export product for examination of the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:3/13/84-ALC3/2017	Party Name: GEO SOURCE	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
32	HQ File :01/84/050/00153/AM18/	RLA File :08/24/040/00126/AM18/	Lic.No/Date:0810140812 21.08.2017	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to DIPP for comments. Committee decided to await their comments and defer the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:16/17/84-ALC3/2017	Party Name: ALPINE APPARELS PVT.LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
33	HQ File :01/84/050/00180/AM18/	RLA File :05/23/040/00199/AM18/	Lic.No/Date:0510403770 23.08.2017	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to DIPP for comments. Committee decided to await their comments and defer the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:1/13/84-ALC3/2017	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
34	HQ File :01/84/050/00151/AM18/	RLA File :35/24/040/00015/AM18/	Lic.No/Date:3510045214 23.08.2017	Defer Date: 15.02.2018

Decision : Committee observed that case has been referred to O/o Textile Commissioner, Mumbai for comment. Committee decided to await their comments and deferred the case for re-listing on 15.02.2018.

35	Case No.:11/17/84-ALC3/2017	Party Name:GLOBAL MODE AND ACCESSORIES PVT. LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
	HQ File :01/84/050/00175/AM18/	RLA File :05/23/040/00215/AM18/	Lic.No/Date:0510403806 25.08.2017	Defer Date: 15.02.2018

Decision : : Committee considered the case as per agenda alongwith other relevant papers and decided to ask the firm to furnish CAD and measurement chart of the export product for examination of the case. The case stands deferred for re-listing on 15.02.2018.

Case No.:43/17/84-ALC3/2017	Party Name:SUPERHOUSE LTD.,	Meet No/Date:21/84- ALC3/2017 18.01.2018	Approved
01/04/050/0000=///	RLA File :06/24/040/00019/AM18/	Lic.No/Date:0610038681 29.08.2017	

Decision : NC decided to **ratify** the norms for the above AA as per DIPP comments vide F. No. 7/125/2016-TWS dated 12.01.2018 as under :

Item of Export	Quantity	Item of Import	Quantity
1. Kids Riding Breech made out of Woven Fabric with full seat of Artificial Leather Cloth with relevant GSM. (The content of Artificial Leather cloth will be 2333 Kg)	16335.0 Numbers	Artificial Leather Cloth	2450 Kg
2. Kids Riding Breech made out of Woven Fabric with full seat of Artificial Leather Cloth with relevant GSM. (The content of Artificial Leather cloth will be 1000 Kg)	7000.0 Numbers	Artificial Leather Cloth	1050 Kg

RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:23/19/84-ALC3/2017	Party Name:UNICARE FIRE SAFETY (INDIA) P. LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
37	HQ File :01/84/050/00236/AM18/	RLA File :05/24/040/00236/AM18/	Lic.No/Date:0510403834 29.08.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to DIPP for comments. Committee decided to await their comments and defer the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:15/17/84-ALC3/2017	Party Name: JINDAL POLY FILMS LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
38	HQ File :01/84/050/00179/AM18/	RLA File :05/23/040/00228/AM18/	Lic.No/Date:0510403977 08.09.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to DIPP for comments. Committee decided to await their comments and defer the case. The case stands deferred for re-listing on 15.02.2018.

Case No.:8/17/84-ALC3/2017	Party Name: PREMIER FINE LINENS PRIVATE LIMITED,	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
HQ File	RLA File	Lic.No/Date:3210078248	Defer Date
:01/84/050/00172/AM18/	:32/24/040/00018/AM18/	08.09.2017	15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ask the firm to furnish the details of wastage an process justification for higher wastage for examination of the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:7/17/84-ALC3/2017	Party Name: ARVIND LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
40	HQ File :01/84/050/00171/AM18/	RLA File :08/24/040/00165/AM18/	Lic.No/Date:0810140904 12.09.2017	Defer Date 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ask the firm to furnish the details of wastage matching import and export for examination of the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:33/17/84-ALC3/2017	Party Name:MICROFIBER CORP.PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
41	HQ File :01/84/050/00197/AM18/	RLA File :03/95/040/00486/AM18/	Lic.No/Date:0310815786 15.09.2017	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and decided to ask the firm to furnish the details of wastage matching import and export for examination of the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:44/17/84-ALC3/2017	Party Name:SHAMIMSONS INTERNATIONAL	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
42	HQ File :01/84/050/00208/AM18/	RLA File :06/24/040/00029/AM18/	Lic.No/Date:0610038707 04.10.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ask the firm to furnish CAD of the export product for examination of the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:45/17/84-ALC3/2017	Party Name: UVIRAJ GLOBAL PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
43	HQ File :01/84/050/00209/AM18/	RLA File :06/24/040/00028/AM18/	Lic.No/Date:0610038706 04.10.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ask the firm to furnish the details of stagewise wastage for examination of the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:4/19/84-ALC3/2017	Party Name: WELSPUN INDIA LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
44	HQ File :01/84/050/00217/AM18/	RLA File :03/95/040/00505/AM18/	Lic.No/Date:0310816180 06.10.2017	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to DIPP for comments. Committee decided to await their comments

and defer the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:29/17/84-ALC3/2017	Party Name:ORIENT CRAFT LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
	HQ File :01/84/050/00193/AM18/	RLA File :05/24/040/00298/AM18/	Lic.No/Date:0510404224 09.10.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that firm was requested to furnish the details of stagewise wastage for examination of the case. Firm has not furnished the requested details. The case stands deferred for re-listing on 15.02.2018.

	Case No.:18/17/84-ALC3/2017	Party Name: ARVIND LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
46	HQ File :01/84/050/00182/AM18/	RLA File :08/24/040/00186/AM18/	Lic.No/Date:0810141117 10.10.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to DIPP for comments. Committee decided to await their comments and defer the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:25/17/84-ALC3/2017	Party Name: ARVIND LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
47	HQ File :01/84/050/00189/AM18/	RLA File :08/24/040/00183/AM18/	Lic.No/Date:0810141116 10.10.2017	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to DIPP for comments. Committee decided to await their comments and defer the case. The case stands deferred for re-listing on 15.02.2018.

48 :(Case No.:48/17/84-ALC3/2017	Party Name: G.R.CORPORATION	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
	HQ File :01/84/050/00212/AM18/	RLA File :06/24/040/00030/AM18/	Lic.No/Date:0610038710 12.10.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that this case had been referred to DIPP for comments. Committee decided to await their comments and defer the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:19/17/84-ALC3/2017	Party Name:MAYA EXPORTS CORPN	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
49	HQ File :01/84/050/00183/AM18/	RLA File :05/24/040/00309/AM18/	Lic.No/Date:0510404300 16.10.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that firm was requested to furnish the CAD of the export product for examination of the case. Firm has not furnished the requested details. The case stands deferred for re-listing on 15.02.2018.

	Case No.:20/17/84-ALC3/2017	Party Name:MAYA EXPORTS CORPN	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
50	HQ File :01/84/050/00184/AM18/	RLA File :05/24/040/00310/AM18/	Lic.No/Date:0510404301 16.10.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that firm was requested to furnish the CAD of the export product for examination of the case. Firm has not furnished the requested details. The case stands deferred for re-listing on 15.02.2018.

Case No.:5/19/84-ALC3/2017	Party Name:ABHISHRI PACKAGING PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Approved
HQ File	RLA File	Lic.No/Date:0310816398	
:01/84/050/00218/AM18/	:03/94/040/00558/AM18/	17.10.2017	

Decision : NC decided to **ratify** the norms for the above AA as per DIPP comments vide F.No.7/305/2017-TSW dated 17.01.2018 as under :

Item of Export	Quantity (numbers)	Item of import	Quantity recommended for production of one suitcase of 55 Cms.
Suitcase Made of PP (Non (Expandable) 55Cms)	27500.0	1.Polypropylene Co polymer (moulding grade)	1.270 Kgs.
		2.Slider (Size speciation No. 5)	Net to net
		3. Slider (Size speciation No. 8)	Net to net
		4. Zipper (Size speciation No. 5)	Net +2%
		5. Zipper (Size speciation No. 8)	Net +2%
		6. PU Coated Polyester Fabric (80 GSM +/- 10%)	1.21 Sq. mtrs.
		7.TSA Lock	Net to net
		8. Wheels	Net to net
	-	9. Pull Handle	Net to net

2. Export Item: Suitcase Made of PP (Non Expandable) 66 Cms)

Item of Export	Quantity (numbers)	Item of import	Quantity recommended for production of one suitcase of 66 Cms.
Suitcase Made of PP (Non (Expandable) 66 Cms)	12500.0	1.Polypropylene Co polymer (moulding grade)	1.9635 Kgs.
		2.Slider (Size speciation No. 5)	Net to net
		3. Slider (Size speciation No. 8)	Net to net
		4. Zipper (Size speciation No. 5)	Net +2%
		5. Zipper (Size speciation No. 8)	Net +2%
		6. PU Coated Polyester Fabric (80 GSM +/- 10%)	1.463 Sq. mtrs.
- 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		7.TSA Lock	Net to net

	8. Wheels	Net to net
ne de Calife	9. Pull Handle	Net to net

3. Export Item: Suitcase Made of PP (Non Expandable) 75 Cms)

Item of Export	Quantity (numbers)	Item of import	Quantity recommended for production of one suitcase of 75 Cms.
Suitcase Made of PP (Non (Expandable) 75 Cms)	20000.0	1.Polypropylene Co polymer (moulding grade)	2.373 Kgs.
		2.Slider (Size speciation No. 5)	Net to net
		3. Slider (Size speciation No. 8)	Net to net
		4. Zipper (Size speciation No. 5)	Net +2%
		5. Zipper (Size speciation No. 8)	Net +2%
		6. PU Coated Polyester Fabric (80 GSM +/- 10%)	1.991 Sq. mtrs.
		7.TSA Lock	Net to net
		8. Wheels	Net to net
Markey Miles		9. Pull Handle	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:40/17/84-ALC3/2017	Party Name: AMRIT EXPORTS PVT. LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
HQ File	RLA File	Lic.No/Date:0210207900	Defer Date: 15.02.2018
:01/84/050/00204/AM18/	:02/24/040/00112/AM18/	18.10.2017	

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that firm was requested to furnish the CAD of the export product for examination of the case. Firm has not furnished the requested details. The case stands deferred for re-listing on 15.02.2018.

	Case No.:1/19/84-ALC3/2017	Party Name:PALA DECOR PVT. LTD	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
53	HQ File :01/84/050/00214/AM18/	RLA File :05/24/040/00332/AM18/	Lic.No/Date:0510404407 30.10.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that hard copy of the application not received from CLA, Delhi. Committee decided to ask CLA, Delhi to forward three set of application alognwith relevant documents for examination of the case. The case stands deferred for re-listing on 15.02.2017.

	Case No.:27/17/84-ALC3/2017	Party Name: JIVA DESIGNS (P) LTD.,	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
54	HQ File :01/84/050/00191/AM18/	RLA File :05/23/040/00288/AM18/	Lic.No/Date:0510404466 01.11.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that firm was requested to furnish the CAD of the export product for examination of the case. Firm

has not furnished the requested details. The case stands deferred for re-listing on 15.02.2018.

	Case No.:28/17/84-ALC3/2017	Party Name:CONCEPT CLOTHING	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
55	HQ File :01/84/050/00192/AM18/	RLA File :05/23/040/00292/AM18/	Lic.No/Date:0510404484 02.11.2017	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and noted that firm was requested to furnish the CAD of the export product for examination of the case. Firm has not furnished the requested details. The case stands deferred for re-listing on 15.02.2018.

	Case No.:6/19/84-ALC3/2017	Party Name: EMMBI INDUSTRIES LIMITED.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
56	HQ File :01/84/050/00219/AM18/	RLA File :03/94/040/00599/AM18/	Lic.No/Date:0310816785 03.11.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:34/17/84-ALC3/2017	Party Name:MAGNOLIA MARTINIQUE CLOTHING P.LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
57	HQ File :01/84/050/00198/AM18/	RLA File :05/24/040/00344/AM18/	Lic.No/Date:0510404510 06.11.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ask the firm to furnish the clear /legible copy of the CAD and defer the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:5/21/84-ALC3/2017	Party Name:GAURAV INTERNATIONAL	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
58	HQ File :01/84/050/00242/AM18/	RLA File :05/23/040/00300/AM18/	Lic.No/Date:0510404534 07.11.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

Case No.:57/21/84-ALC3/2017	Party Name:RAYMOND LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
HQ File	RLA File	Lic.No/Date:0310816878	Defer Date: 15.02.2018
:01/84/050/00294/AM18/	:03/95/040/00612/AM18/	08.11.2017	

	Case No.:7/19/84-ALC3/2017	Party Name:RICHA & CO	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
60	HQ File :01/84/050/00220/AM18/	RLA File :05/24/040/00349/AM18/	Lic.No/Date:0510404551 08.11.2017	Defer Date: 15.02.2018

Case No.:21/19/84-ALC3/2017	Party Name:ABHISHRI PACKAGING PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Approved
HQ File :01/84/050/00234/AM18/	RLA File :03/94/040/00613/AM18/	Lic.No/Date:0310816918 09.11.2017	

Decision: NC decided to **ratify** the norms for the above AA as per DIPP comments vide F.No.7/305/2017-TSW dated 22.01.2018 as under:

Item of Export	Quantity (numbers)	Item of import	Quantity recommended for production of one suitcase of 55 Cms.
Suitcase Made of PP (Non - Expandable) 55 Cms)	27500.0	1.Polypropylene Co polymer (moulding grade)	1.270 Kgs.
		2. Slider (Size speciation No. 5)	Net to net
		3. Slider (Size speciation No. 8)	Net to net
		4. Zipper (Size speciation No. 5)	Net +2%
		5. Zipper (Size speciation No. 8)	Net +2%
		6. PU Coated Polyester Fabric (80 GSM +/- 10%)	1.21 Sq. mtrs.
		7.TSA Lock	Net to net
		8. Wheels	Net to net
		9. Pull Handle	Net to net

2. Export Item: Suitcase Made of PP (Non Expandable) 66 Cms)

Item of Export	Quantity (numbers)	Item of import	Quantity recommended for production of one suitcase of 66 Cms.
Suitcase Made of PP (Non (Expandable) 66 Cms)	12500.0	10.Polypropylene Co polymer (moulding grade)	1.9635 Kgs.
		11. Slider (Size speciation No. 5)	Net to net
		12. Slider (Size speciation No. 8)	Net to net
		13. Zipper (Size speciation No. 5)	Net +2%
		14. Zipper (Size speciation No. 8)	Net +2%
		15. PU Coated Polyester Fabric (80 GSM +/- 10%)	1.463 Sq. mtrs.

16.TSA Lock	Net to net
17. Wheels	Net to net
18. Pull Handle	Net to net

3. Export Item: Suitcase Made of PP (Non Expandable) 75 Cms)

Item of Export	Quantity (numbers)	Item of import	Quantity recommended for production of one suitcase of 75 Cms.
Suitcase Made of PP (Non (Expandable) 75 Cms)	20000.0	19.Polypropylene Co polymer (moulding grade)	2.373 Kgs.
	•	20.Slider (Size speciation No. 5)	Net to net
		21. Slider (Size speciation No. 8)	Net to net
		22. Zipper (Size speciation No. 5)	Net +2%
		23. Zipper (Size speciation No. 8)	Net +2%
		24. PU Coated Polyester Fabric (80 GSM +/- 10%)	1.991 Sq. mtrs.
		25.TSA Lock	Net to net
		26. Wheels	Net to net
		27. Pull Handle	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:3/21/84-ALC3/2017	Party Name: ASHIM KAR & INDUSTRIES PVT. LTD.,	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
HQ File	RLA File	Lic.No/Date:0210207964	Defer Date: 15.02.2018
:01/84/050/00240/AM18/	:02/24/040/00127/AM18/	09.11.2017	

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:22/19/84-ALC3/2017	Party Name:OXFORD APPARELS,	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
63	HQ File :01/84/050/00235/AM18/	RLA File :32/24/040/00031/AM18/	Lic.No/Date:3210078294 09.11.2017	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and decided to ask the firm to furnish the CAD of the export product and defer the case. The case stands deferred for re-listing on 15.02.2018.

Case No.:9/19/84-ALC3/2017	Party Name:LAVIOSA INDIA PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
HQ File:01/84/050/00222/AM18/	RLA File :08/24/040/00237/AM18/	Lic.No/Date:0810141299 10.11.2017	Defer Date: 15.02.2018

that this case had been referred to DIPP for comments. Committee decided to await their comments and defer the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:15/19/84-ALC3/2017	Party Name:RICHA & CO	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
65	HQ File :01/84/050/00228/AM18/	RLA File :05/24/040/00359/AM18/	Lic.No/Date:0510404579 13.11.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ask the firm to furnish the clear /legible copy of the CAD and defer the case. The case stands deferred for re-listing on 15.02.2018.

	Case No.:11/19/84-ALC3/2017	Party Name:S.K. EXPORTS	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
66	HQ File	RLA File	Lic.No/Date:0610038737	Defer Date
	:01/84/050/00224/AM18/	:06/24/040/00037/AM18/	14.11.2017	15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:53/21/84-ALC3/2017	Party Name: ALOK INDUSTRIES LIMITED.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
67	HQ File :01/84/050/00290/AM18/	RLA File :03/94/040/00598/AM18/	Lic.No/Date:0310817072 15.11.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:13/19/84-ALC3/2017	Party Name:ORIENT CRAFT LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
68	HQ File :01/84/050/00226/AM18/	RLA File :05/24/040/00350/AM18/	Lic.No/Date:0510404607 15.11.2017	Defer Date:

Decision: Committee considered the case as per agenda alongwith other relevant papers and decided to ask the firm to furnish the Style No. of export product and to defer the case. The case stands deferred for re-listing on 15.02.2018.

		Party Name: ASHAPURA INTERNATIONAL LIMITED,	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
69	HQ File :01/84/050/00288/AM18/	RLA File :03/94/040/00597/AM18/	Lic.No/Date:0310817119 16.11.2017	Defer Date: 15.02.2018

	Case No.:11/21/84-ALC3/2017	Party Name:GAURAV INTERNATIONAL	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
70	HQ File :01/84/050/00248/AM18/	RLA File :05/23/040/00315/AM18/	Lic.No/Date:0510404624 16.11.2017	Defer Date: 15.02.2018

	Case No.:4/21/84-ALC3/2017	Party Name:HIGH PERFORMANCE TEXTILES PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
71	HQ File :01/84/050/00241/AM18/	RLA File :05/23/040/00311/AM18/	Lic.No/Date:0510404628 16.11.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:7/21/84-ALC3/2017	Party Name:GAURAV INTERNATIONAL	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
72	HQ File :01/84/050/00244/AM18/	RLA File :05/23/040/00319/AM18/	Lic.No/Date:0510404631 17.11.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:58/21/84-ALC3/2017	Party Name: LUCKY INTERNATIONAL	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
73	HQ File :01/84/050/00295/AM18/	RLA File :03/95/040/00659/AM18/	Lic.No/Date:0310817122 17.11.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:52/21/84-ALC3/2017	Party Name: AYM SYNTEX LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
74	HQ File :01/84/050/00289/AM18/	RLA File :03/94/040/00646/AM18/	Lic.No/Date:0310817136 20.11.2017	Defer Date: 15.02.2018

13	Party Name:PINNACLE CLOTHING CO.,	Meet No/Date:21/84- ALC3/2017	Status: Deferred
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		18.01.2018	
HQ File	RLA File	Lic.No/Date:0510404681	Defer Date: 15.02.2018
:01/84/050/00230/AM18/	:05/24/040/00379/AM18/	22.11.2017	

	Case No.:26/21/84-ALC3/2017	Party Name: AMRIT EXPORTS PVT. LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
76	HQ File :01/84/050/00263/AM18/	RLA File :02/24/040/00136/AM18/	Lic.No/Date:0210208012 28.11.2017	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:49/21/84-ALC3/2017	Party Name: AYM SYNTEX LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
77	HQ File	RLA File	Lic.No/Date:0310817423	Defer Date
	:01/84/050/00286/AM18/	:03/94/040/00684/AM18/	29.11.2017	15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:50/21/84-ALC3/2017	Party Name: AYM SYNTEX LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
78	HQ File :01/84/050/00287/AM18/	RLA File :03/94/040/00683/AM18/	Lic.No/Date:0310817425 29.11.2017	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:12/21/84-ALC3/2017	Party Name:RICHA & CO	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
79	HQ File	RLA File	Lic.No/Date:0510404737	Defer Date
	:01/84/050/00249/AM18/	:05/24/040/00409/AM18/	06.12.2017	15.02.2018

80		Party Name:SITTARA WORKZ	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0210208033	Defer Date:

		a transfer bearing the contract to the contrac	
:01/84/050/00252/AM18/	:02/24/040/00142/AM18/	06.12.2017	15.02.2018

	Case No.:48/21/84-ALC3/2017	Party Name:BRIGHT CHOICE OVERSEAS	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
81	HQ File :01/84/050/00285/AM18/	RLA File :03/94/040/00720/AM18/	Lic.No/Date:0310817644 08.12.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:1/21/84-ALC3/2017	Party Name: K.K.P.SPINNING MILLS LTD,	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
82	HQ File :01/84/050/00238/AM18/	RLA File :32/24/040/00036/AM18/	Lic.No/Date:3210078331 08.12.2017	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next. Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:14/21/84-ALC3/2017	Party Name:MAGNOLIA MARTINIQUE CLOTHING PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
83	HQ File :01/84/050/00251/AM18/	RLA File :05/24/040/00406/AM18/	Lic.No/Date:0510404795 08.12.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:13/21/84-ALC3/2017	Party Name: R N R INTERNATIONAL	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
84	HQ File :01/84/050/00250/AM18/	RLA File :05/24/040/00393/AM18/	Lic.No/Date:0510404790 08.12.2017	Defer Date: 15.02.2018

	Case No.:6/21/84-ALC3/2017	Party Name:HIGH PERFORMANCE TEXTILES PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
85	HQ File :01/84/050/00243/AM18/	RLA File :05/23/040/00349/AM18/	Lic.No/Date:0510404841 11.12.2017	Defer Date: 15.02.2018

to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

Case No.:18/21/84-ALC3/2017	Party Name: MATRIX CLOTHING PVT. LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
HQ File :01/84/050/00255/AM18/	RLA File :05/24/040/00430/AM18/	Lic.No/Date:0510404848 11.12.2017	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next. Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

		Party Name:RADNIK EXPORTS	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
87	HQ File :01/84/050/00253/AM18/	RLA File :05/24/040/00426/AM18/	Lic.No/Date:0510404852 11.12.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

		Party Name:RADNIK EXPORTS	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
88	HQ File :01/84/050/00254/AM18/	RLA File :05/24/040/00427/AM18/	Lic.No/Date:0510404853	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	ranger 48	Party Name:RADNIK EXPORTS	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
	HQ File :01/84/050/00257/AM18/	RLA File :05/24/040/00423/AM18/	Lic.No/Date:0510404851 11.12.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:55/21/84-ALC3/2017	Party Name:RAYMOND LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
90	HQ File :01/84/050/00292/AM18/	RLA File :03/95/040/00610/AM18/	Lic.No/Date:0310817662	Defer Date

	Case No.:2/19/84-ALC3/2017	Party Name: HINDUSTAN APPAREL INDUSTRIES	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
91	HQ File :01/84/050/00215/AM18/	RLA File :03/94/040/00722/AM18/	Lic.No/Date:0310817721 12.12.2017	Defer Date: 15.02.2018

	Case No.:44/21/84-ALC3/2017	Party Name: JIVA DESIGNS (P) LTD.,	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
92	HQ File :01/84/050/00281/AM18/	RLA File :05/23/040/00338/AM18/	Lic.No/Date:0510404879 12.12.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda along with other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:9/21/84-ALC3/2017	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
93	HQ File :01/84/050/00246/AM18/	RLA File :05/24/040/00434/AM18/	Lic.No/Date:0510404886 12.12.2017	Defer Date 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next. Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:21/21/84-ALC3/2017	Party Name:RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
94	HQ File:01/84/050/00258/AM18/	RLA File :05/24/040/00435/AM18/	Lic.No/Date:0510404887 12.12.2017	Defer Date: 15.02.2018

Decision Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

Case No.:8/21/84-ALC3/2017	Party Name:RADNIK EXPORTS	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
HQ File	RLA File	Lic.No/Date:0510404929	Defer Date: 15.02.2018
:01/84/050/00245/AM18/	:05/24/040/00442/AM18/	13.12.2017	

96 Case No.:10/21/84-ALC3/2017	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:21/84- ALC3/2017	Status: Deferred
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		18.01.2018	
HQ File :01/84/050/00247/AM18/	RLA File :05/24/040/00411/AM18/	Lic.No/Date:0510404928 13.12.2017	Defer Date: 15.02.2018

	Case No.:59/21/84-ALC3/2017	Party Name:FIBCORP POLYWEAVE PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
	HQ File :01/84/050/00296/AM18/	RLA File :13/24/040/00040/AM18/	Lic.No/Date:1310048811 14.12.2017	Defer Date 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:45/21/84-ALC3/2017	Party Name:GAURAV INTERNATIONAL	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
	HQ File :01/84/050/00282/AM18/	RLA File :05/23/040/00356/AM18/	Lic.No/Date:0510404958 15.12.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:47/21/84-ALC3/2017	Party Name:GANGA ACROWOOLS LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
99	HQ File :01/84/050/00284/AM18/	RLA File :30/24/040/00034/AM18/	Lic.No/Date:3010104187 18.12.2017	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for re-listing on 15.02.2018.

	Case No.:54/21/84-ALC3/2017	Party Name:TECHFAB (INDIA) INDUSTRIES LTD	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
100	HQ File :01/84/050/00291/AM18/	RLA File :03/95/040/00762/AM18/	Lic.No/Date:0310817853 18.12.2017	Defer Date: 15.02.2018

101	Case No.:19/21/84-ALC3/2017	Party Name:RICHA & CO	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0510404987	Defer Date

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:01/84/050/00256/AM18/	:05/24/040/00460/AM18/	19.12.2017	15.02.2018

Case No.:23/21/84-ALC3/2017	Party Name:RICHA & CO	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
HQ File:01/84/050/00260/AM18/	RLA File :05/24/040/00463/AM18/	Lic.No/Date:0510404996 19.12.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for relisting on 15.02.2018.

	Case No.:24/21/84-ALC3/2017	Party Name:RICHA & CO	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
103	HQ File :01/84/050/00261/AM18/	RLA File :05/24/040/00461/AM18/	Lic.No/Date:0510404988 19.12.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for relisting on 15.02.2018.

Case No.:22/21/84-ALC3/2017	Party Name:SHAHI EXPORTS PVT. LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
HQ File	RLA File	Lic.No/Date:0510404989	Defer Date: 15.02.2018
:01/84/050/00259/AM18/	:05/24/040/00410/AM18/	19.12.2017	

Decision: Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next. Norms Committee meeting. The case stands deferred for relisting on 15.02.2018.

	Case No.:38/21/84-ALC3/2017	Party Name: JPM EXPORTS PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
105	HQ File :01/84/050/00275/AM18/	RLA File :02/24/040/00151/AM18/	Lic.No/Date:0210208067 20.12.2017	Defer Date: 15.02.2018

Case No.:39/21/84-ALC3/2017	Party Name:GAURAV INTERNATIONAL	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
HQ File :01/84/050/00276/AM18/	RLA File :05/23/040/00368/AM18/	Lic.No/Date:0510405018 21.12.2017	Defer Date: 15.02.2018

decided to discuss the case in the next Norms Committee meeting. The case stands deferred for relisting on 15.02.2018.

	Case No.:2/21/84-ALC3/2017	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
107	HQ File :01/84/050/00239/AM18/	RLA File :04/24/040/00184/AM18/	Lic.No/Date:0410163828 21.12.2017	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for relisting on 15.02.2018.

	Case No.:28/21/84-ALC3/2017	Party Name:MADE BY INDIA	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
108	HQ File :01/84/050/00265/AM18/	RLA File :05/24/040/00438/AM18/	Lic.No/Date:0510405033 21.12.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for relisting on 15.02.2018.

	Case No.:30/21/84-ALC3/2017	Party Name:RICHA & CO	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
109	HQ File :01/84/050/00267/AM18/	RLA File :05/24/040/00467/AM18/	Lic.No/Date:0510405034 21.12.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for relisting on 15.02.2018.

Case No.:56/21/84-ALC3/2017	Party Name:MICROFIBER CORP.PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
HQ File :01/84/050/00293/AM18/	RLA File	Lic.No/Date:0310818021	Defer Date
	:03/95/040/00773/AM18/	26.12.2017	15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for relisting on 15.02.2018.

	Case No.:27/21/84-ALC3/2017	Party Name:PINNACLE CLOTHING CO	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
111	HQ File :01/84/050/00264/AM18/	RLA File :05/24/040/00469/AM18/	Lic.No/Date:0510405100 26.12.2017	Defer Date: 15.02.2018

	Case No.:40/21/84-ALC3/2017	Party Name:GAURAV INTERNATIONAL	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
112	HQ File :01/84/050/00277/AM18/	RLA File :05/23/040/00370/AM18/	Lic.No/Date:0510405118 27.12.2017	Defer Date: 15.02.2018

	Case No.:46/21/84-ALC3/2017	Party Name: JPM EXPORTS PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
113	HQ File :01/84/050/00283/AM18/	RLA File :02/24/040/00157/AM18/	Lic.No/Date:0210208087 27.12.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for relisting on 15.02.2018.

	Case No.:29/21/84-ALC3/2017	Party Name:PRECISE SEAMLESS APPARELS PVT LTD	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
114	HQ File :01/84/050/00266/AM18/	RLA File :05/24/040/00470/AM18/	Lic.No/Date:0510405133 28.12.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for relisting on 15.02.2018.

Case No.:43/21/84-ALC3/2017	Party Name: MADURA COATS PRIVATE LIMITED,	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
HQ File:01/84/050/00280/AM18/	RLA File :35/24/040/00025/AM18/	Lic.No/Date:3510045265 29.12.2017	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for relisting on 15.02.2018.

	Case No.:25/21/84-ALC3/2017	Party Name: AMRIT EXPORTS PVT. LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
116	HQ File	RLA File	Lic.No/Date:0210208094	Defer Date
	:01/84/050/00262/AM18/	:02/24/040/00153/AM18/	01.01.2018	15.02.2018

117 Case No.:41/21/84-ALC3/2017	Party Name:GAURAV INTERNATIONAL	Meet No/Date:21/84-	Status:
	INTERNATIONAL	ALC3/2017	Deferred

		18.01.2018	
HQ File:01/84/050/00278/AM18/	RLA File :05/23/040/00380/AM18/	Lic.No/Date:0510405180 01.01.2018	Defer Date: 15.02.2018

		Party Name:ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
118	HQ File :01/84/050/00272/AM18/	RLA File :05/24/040/00482/AM18/	Lic.No/Date:0510405182 01.01.2018	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for relisting on 15.02.2018.

	Case No.:32/21/84-ALC3/2017	Party Name:RICHA & CO	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
	HQ File :01/84/050/00269/AM18/	RLA File :05/24/040/00478/AM18/	Lic.No/Date:0510405181 01.01.2018	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for relisting on 15.02.2018.

Case No.:33/21/84-ALC3/2017	Party Name:PINNACLE CLOTHING CO	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
120 HQ File	RLA File	Lic.No/Date:0510405186	Defer Date
:01/84/050/00270/AM18/	:05/24/040/00484/AM18/	02.01.2018	15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for relisting on 15.02.2018.

	Case No.:34/21/84-ALC3/2017	Party Name:PINNACLE CLOTHING CO	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
121	HQ File :01/84/050/00271/AM18/	RLA File :05/24/040/00485/AM18/	Lic.No/Date:0510405187 02.01.2018	Defer Date: 15.02.2018

122		Party Name:GAURAV INTERNATIONAL	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0510405214	Defer Date:

	Case No.:37/21/84-ALC3/2017	Party Name:OPERA GLOBAL PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
123	HQ File :01/84/050/00274/AM18/	RLA File :05/24/040/00489/AM18/	Lic.No/Date:0510405216 03.01.2018	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next. Norms Committee meeting. The case stands deferred for relisting on 15.02.2018.

	Case No.:31/21/84-ALC3/2017	Party Name:RICHA & CO	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
124	HQ File :01/84/050/00268/AM18/	RLA File :05/24/040/00487/AM18/	Lic.No/Date:0510405218 03.01.2018	Defer Date: 15.02.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next. Norms Committee meeting. The case stands deferred for relisting on 15.02.2018.

	Case No.:36/21/84-ALC3/2017	Party Name:RADNIK EXPORTS	Meet No/Date:21/84- ALC3/2017 18.01.2018	Status: Deferred
125	HQ File :01/84/050/00273/AM18/	RLA File :05/24/040/00491/AM18/	Lic.No/Date:0510405233 04.01.2018	Defer Date: 15.02.2018

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to discuss the case in the next Norms Committee meeting. The case stands deferred for relisting on 15.02.2018.

AGENDA NC MEETING NO.21/AM-18 DATED 18.01.2018 ACTUALLY HELD ON 01.02.2018

126.

Case No. 381	M/s. About U Fashions Pvt. Ltd
NC M.No.21/84 AM-18 dt.18.01.2018	F.No. 01/84/050/00159/AM16/DES-V
actually held on 01.02.2018	RA F.No.03/94/040/00160/AM16
Modification of the norms for the Adv. Authorisation	on No.0310796543 dated 10.06.2015 - Request
to reconsider the wastage allowed by NC 1% to ac	ctual wastage which is near about 30% decided
in decided by NC in its masting No. 10/04 1-4 1 10	00 2015

in decided by NC in its meeting No. 19/84 dated 10.09.2015.

Decision: Committee considered the case as per agenda alongwith other relevant papers and sample of the embroidery done on export product and decided to modify the norms for the above advance authorisation allowing the wastage of 10% in inputs against the export product.

RA concerned may take necessary action subject to compliance of other usual conditions.

127.

M/s. Loyal Textile Mills Pvt. Ltd.
F.No. 01/84/050/022/AM12/DES-V
RA F.No.05/24/040/00509/AM16
RA F.No.05/24/040/00309/ANTO
on No. 3510033691 dated 27.04.2011 –enhancement
I also with other relevant papers and noted that

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that firm attended the hearing on in similar case and Committee advised representative to submit the consumption details of fabric used by the firm for manufacture of export item for allowing chemical as per report submitted by the office of Textile Commissioner. NC decided to await the reply of the firm. The case stands deferred for re-listing on 15.02.2018.

128

Case No. 383	M/s Pinnacle Clothing Co.
NC M.No.21/84 AM-18 dt.18.01.2018	F. No. 01/84/050/00533/AM17/ RA F.No.05/24/040/00529/AM17/
Request for fixation of norms against advance li	er agenda alongwith office relevant papers and error
	tee noted that case for same export product has been awaited. Accordingly, NC decided to defer the case for
re-listing on 15.02.2018.	

129

M/s Pinnacle Clothing Co.
F.No. 01/84/050/00434/AM17/ RA F.No.05/24/040/00466/AM17/
tense No. 0510400973 dt.28.12.2016

Decision: Committee considered the case as per agenda alongwith other relevant papers and CAD and shipping bills submitted by the firm. Committee noted that case for same export product has been referred to TC, Mumbai and their comments are awaited. Accordingly, NC decided to defer the case for re-listing on 15.02.2018.

130.

130.	
Case No. 385	M/s Pinnacle Clothing Co.
NC M.No.21/84 AM-18 dt.18.01-2018	F.No. 01/84/050/00529/AM17/ RA F.No.05/24/040/00530/AM17/
D - for fivation of norms against advance licer	nse No. 0510401345 dt.19.01.2017
the firm Committee	genda alongwith other relevant papers and CAD and noted that case for same export product has been vaited. Accordingly, NC decided to defer the case for

131

re-listing on 15.02.2018.

Case No. 386	M/s Nexg Apparels LLP
NC M.No.21/84 AM-18 dt.18.01-2018	HQ F.No. 01/84/050/00122/AM17/DES-V RLA File :05/24/040/00019/AM16/
Di dia of narma against Advance Authorizati	ion No0310804194 dated 26.04.2016.
Decision: Committee considered the case as peratify the norms for the above advance authors export product.	or agenda alongwith other relevant papers and decided to risation as applied for as per marker report and sketch

132.

Case No.387	M/s Richa Global Exports Pvt. Ltd
NC M.No.21/84 AM-18 dt.18.01-2018 actually held on 01.02.2018	F.No.01/84/162/00257/AM18/DES-V

Prior fixation of adhoc norms for export of 1. Ladies Top of 55% Linen 45% Viscose Dyed Woven Fabric, GSM 187 (+OR -10%) STYLE J3585/J2987, 2.Ladeis Dress of 55% Linen 45% Viscose Dyed Woven Fabric GSM 187 (+/- 10%) STYLE J2860/J2277 under special advance authorisation scheme under para 4.04(a)1 FTP 2015-20.

Decision: M/S Richa Global Exports Pvt. Ltd. New Delhi vide their application dated 16.01.2018 have requested for fixation of norms for above said export product under Special Advance Authorisation. Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. As per CAD/CAM and other details provided in this case, the Committee approved the input output norms as applied for. The copy of the application is forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.

133.

Case No.388	M/s Richa Global Exports Pvt. Ltd
NC M.No.21/84 AM-18 dt.18.01-2018 actually held on 01.02.2018	F.No.01/84/162/00258/AM18/DES-V

Prior fixation of adhoc norms for export of 1. Ladies Top of 100% Polyester Printed Woven Fabric, GSM 117 (+OR -10%) Style No. -471427/474544 along with Indian Knitted Fabric under special advance authorisation scheme under para 4.04(a)1 FTP 2015-20.

Decision: M/S Richa Global Exports Pvt..Ltd. New Delhi vide their letter dated 18.01.2018 have requested for fixation of norms for above said export product under Special Advance Authorisation. Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. As per CAD/CAM and other details provided in this case, the Committee approved the input output norms as applied for. The copy of the application is forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.

134.

Case No. 389	M/s Pinnacle Clothing Co.
NC M.No.21/84 AM-18 dt.18.01-2018 actually held on 01.02.2018	HQ File :01/84/050/00068/AM16/ RLA File :05/24/040/00019/AM16/
Amendment in ratified norms against Advance	

Decision: Committee considered the case as per agenda alongwith other relevant papers and heard the representative firm and went through the CAD, Laymarker and other details submitted in this case. Accordingly, Committee decided to modify the norms above AA as applied for by enhancing the fabric consumption of 4.50 Sq.Mtr. per piece to 5.20 Sq Mtr. per piece.

RA concerned may take necessary action subject to compliance of other usual conditions.

135.

Case No. 390	M/s Pinnacle Clothing Co.
NC M.No.21/84 AM-18 dt.18.01-2018	HQ File:01/84/050/00069/AM16/

actually held on 01.02.2018

RLA File: 05/24/040/00020/AM16/

Amendment in ratified norms against Advance Authorization No.0510393963 dt.24.04.2015.

Decision: Committee considered the case as per agenda alongwith other relevant papers and decided to heard the representative firm and ask the representative to submit the copy of earlier approved norms in the similar case for taking decision by the Committee. The case stands deferred to 15.02.2018.

136

Case No.391	M/s Orient Fashion Exports (India) Pvt. Ltd.
NC M.No.21/84 AM-18 dt.18.01-2018 actually held on 01.02.2018	F.No.01/84/162/263/AM18/DES-V

Prior fixation of adhoc norms for export of 1. Style No: 7693486 Ladies Top in 100% Polyester Printed Woven Fabrics. GSM: 75 +/- 10% (Variation) 2. Style No: 7691819 Ladies Top in 100% Polyester Solid Dyed Woven Fabrics. GSM: 135 +/- 10% (Variation) 3. Style No: 7693485 Ladies Top in 100% Polyester Printed Woven Fabrics. GSM: 75 +/- 10% (Variation) 4. Style No: 7693480 Ladies Top in 100% Polyester Solid Dyed Woven Fabrics. GSM 75 +/- 10 (Variation) under special advance authorisation scheme under para 4.04(a)1 FTP 2015-20.

Decision: M/S Orient Fashion Exports (India) Pvt. Ltd. vide their letter dated 19.01.2018 have requested for fixation of norms for above said export product under Special Advance Authorisation. Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. As per CAD/CAM and other details provided in this case, the Committee approved the input output norms as applied for. The copy of the application is forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.

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Case No.392	M/s Shahi Exports Pvt.Ltd.
NC M.No.21/84 AM-18 dt.18.01-2018 actually held on 01.02.2018	F.No.01/84/162/00259/AM18/DES-V

Prior fixation of adhoc norms for export of 1.Pullovers (Mens) Made of 56% Cotton 40% Modal 4% Elastane Dyed Knitted Fabric GSM 230 and 56% Cotton 40% Modal 4% Elastane Dyed Knitted Fabric GSM 270 (Tolerance +/-10%) (Style No.4016172). 2.Pullovers (Mens) Made of 56% Cotton 40% Modal 4% Elastane Dyed Knitted Fabric GSM 230 and 56% Cotton 40% Modal 4% Elastane Dyed Knitted Fabric GSM 270 (Tolerance +/-10%) (Style No.4016170) under special advance license scheme under para 4.04(a)1 FTP 2015-20.

Decision: M/S Shahi Exports Pvt. Ltd. vide their letter dated 18.01.2018 along have requested for fixation of norms for above said export product under Special Advance Authorisation. Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. As per CAD/CAM and other details provided in this case, the Committee approved the input output norms as applied for. The copy of the application is forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.

138.

Case No.393	M/s Shahi Exports Pvt.Ltd.
NC M.No.21/84 AM-18 dt.18.01-2018	F.No.01/84/162/00260/AM18/DES-V

actually held on 01.02.2018

Prior fixation of adhoc norms for export of Mens Cargo Shorts Made of 97% Cotton 3% Spandex Dyed Woven Fabric GSM 165 (Tolerance + or - 10%) (Style No.MA81X400SS) under special advance authorisation scheme under para 4.04(a)1 FTP 2015-20.

Decision: M/S Shahi Exports Pvt. Ltd. vide their letter dated 18.01. have requested for fixation of norms for above said export product under Special Advance Authorisation. Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. As per CAD/CAM and other details provided in this case, the Committee approved the input output norms as applied for. The copy of the application is forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.

139.

Case No. 394	M/s Shahi Exports Pvt.Ltd.
NC M.No.21/84 AM-18 dt.18.01-2018	F.No.01/84/162/00261/AM18/DES-V
actually held on 01.02.2018	

Prior fixation of adhoc norms for export of 1. Girls Trousers made of 65% Cotton 32% Polyester 3% Spandex Dyed Woven Fabric GSM 290 (Tolerance or—10%) (Style No.DG83D006R) 2. Gents Jacket Made of 100% Cotton Denim Woven Fabric GSM-475 and 100% Cotton Dyed Woven Fabric GSM-240 (Tolerance +or — 10%) Style No.1J2353) under special advance authorisation scheme under para 4.04(a)1 FTP 2015-20.

Decision: M/S Shahi Exports Pvt. Ltd. vide their letter dated 24.01.2018 have requested for fixation of norms for above said export product under Special Advance Authorisation. Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. As per CAD/CAM and other details provided in this case, the Committee approved the input output norms as applied for. The copy of the application is forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.

140.

Case No.395	M/s Shahi Exports Pvt.Ltd.
NC M.No.21/84 AM-18 dt.18.01-2018	F.No.01/84/162/262AM18/DES-V
actually held on 01.02.2018	

Prior fixation of adhoc norms for export of Gents Jacket with Hood made of 100% Polyester Knitted other Pile Fabric Assembled in layered with 100%Polyester Woven Fabric GSM 310 with 100% Polyester Dyed Woven Fabric GSM-119 with 100% Polyester Dyed Knitted Fabric GSM -80 and 100%Polyester Non woven sew in Interlining GSM-36 (Tolerance or— 10%) (Style No WM6045) under special advance authorisation scheme under para 4.04(a)1 FTP 2015-20

Decision: M/S Shahi Exports Pvt. Ltd. vide their letter dated 24.01.2018 have requested for fixation of norms for above said export product under Special Advance Authorisation. Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. As per CAD/CAM and other details provided in this case, the Committee approved the input output norms as applied for. The copy of the application is forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.

Case No.396	M/s Richa Global Exports Pvt. Ltd.
NC M.No.21/84 AM-18 dt.18.01-2018 actually held on 01.02.2018	F.No.01/84/162/264AM18/DES-V

Prior fixation of adhoc norms for export of 1. Ladies Other Garment (Dress) of 71% Polyester 29% Rayon Dyed Knitted Fabric GSM 170(+/-10%) Style No. 13079396 2. Ladies Other Garment (Dress) of 71% Polyester 29% Rayon Bleached Knitted Fabric GSM 170(+/-10%) Style No. 13079396-1777396 3. Ladies Top of 100% Polyester Dyed Jersey Knitted Fabric GSM 190(+/-10%) Style No. 469639, along with Indian Fabric under special advance authorisation scheme under para 4.04(a)1 FTP 2015-20.

Decision: M/S Richa Global Exports Pvt. Ltd. New Delhi vide their letter dated 18.01.2018 have requested for fixation of norms for above said export product under Special Advance Authorisation. Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. As per CAD/CAM and other details provided in this case, the Committee approved the input output norms as applied for. The copy of the application is forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again. GSM should match in import and export.